

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/154/2020

This the 31st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

B.K. Toshkhani, S/o Sh Badri Nath Toshkhani, R/o 151, Rajbagh Srinagar-190008.

.....Applicant

(Advocate:- Mr. Qadri Towkeer Nazir)

Versus

1. Union of India through Comptroller and Auditor General of India Pocket 9 Deen Dayal Upadhyaya Marg, New Delhi-110124.
2. Accountant General (A&E), Jammu and Kashmir Exhibition Ground Srinagar-190001

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. C.G.S.C.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the applicant is aggrieved by the impugned order bearing no. Admn-I/A&E/2018-19/3715 dated 19.02.2019 by virtue of which the respondent no. 2 has denied the T.A. claim of the applicant.

2. Learned counsel for the applicant further submits that the applicant would be satisfied, if a direction is issued to the respondents to treat this O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order within a stipulated time frame.
3. We have heard Mr. Qadri Towkeer Nazir, learned counsel for the applicant and Mr. Raghu Mehta, Sr. C.G.S.C for the respondents and perused the records.

4. Looking to the facts and circumstances of the case as well as the limited prayer made by the applicant, we dispose of the O.A. with the direction to Respondent No. 2 i.e., Accountant General (A&E), Jammu and Kashmir Exhibition Ground Srinagar to consider the averments made in the O.A. as representation of the applicant and take a decision on the same by passing a reasoned and speaking order and communicate the decision so taken to the applicant within a period of two months from the date of receipt of certified copy of this order.



5. It is made clear that we have not entered into the merits of the case.

6. There shall be no orders as to cost.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)